

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF THREE LEAF FOODS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Three Leaf Foods Private Limited
2.	Date of incorporation of corporate debtor	14 th November 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400MH2009PTC197070
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No 04, First Floor Tapadia Cine Market, N-1, Cicdo Aurangabad Aurangabad MH 431003 In
6.	Insolvency commencement date in respect of corporate debtor	18 th August 2023
7.	Estimated date of closure of insolvency resolution process	14 th February 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Prajakta Menezes IBBI/IPA-001/IP-P01349/2018-19/12016
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai 400093 Email: prajakta@prmlegal.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai 400093 Email: irp.threeleaf@gmail.com
11.	Last date for submission of claims	01 st September 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Three Leaf Foods Private Limited on 18 August 2023.

The creditors of the Three Leaf Foods Private Limited, are hereby called upon to submit their claims with proof on or before 01st September 2023 from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20th August 2023

Place: Mumbai

Sd/-

Prajakta Menezes

Interim Resolution Professional

Registration No. IBBI/IPA-001/IP-P01349/2018-19/12016
Authorization For Assignment valid till 07th December 2023

Mizo CM appeals for peace

Zoramthanga Promises Aid To People Hit In Ethnic Clashes

HC Vahlabatra @timesgroup.com
Aizawl: Mizoram CM Zoramthanga has appealed to the Khasi-Zo people residing in Manipur's hill districts to maintain peace and assured the government's commitment to assist the neighbouring state's tribal community that has been hit by ongoing ethnic clashes.

Tribal leaders from Manipur's Tenoukalp district visited Zoramthanga, during which he expressed his concerns and emphasized the importance of adhering to a non-violent approach.

At a recent meeting held in his Aizawl office, Zoramthanga expressed his regret over the impact of roads connecting Mizoram to Manipur's hill areas and pledged the government's dedication to maintaining these routes, ensuring an uninterrupted supply of essential goods to the troubled tribal regions. He also expressed optimism about the recently agreed dialogue services between Aizawl and Churachandpur, the headquarters of a hill district by the same name anticipating that this development would help address various issues faced by the tribal community, particularly concerning medical emergencies.

Prior to this meeting, several prominent figures, including tribal legislators from Manipur, representatives of the Indigenous Tribal Leaders' Forum, the Zomi Council and other key stakeholders, had met Zoramthanga.

Students protest

Churachandpur/Imphal: Manipur's Joint Students' Body (JSB) on Saturday staged a rally in Churachandpur to demand the resignation of Union minister Amit Shah's statement in Parliament that the state's present crisis was due to influx of illegal immigrants from Myanmar.

The JSB, which comprises the Zomi Students Organisation, Khasi Students Organisation (KSO) and Jaintia Students Association, demanded that the Union minister clarify his stand. Shoh had told the Parliament on August 9 that the state's present crisis was due to influx of illegal immigrants from Myanmar.

UNIVERSITY OF MADRAS

Notice Inviting Tender
University of Madras wishes to tender in Two Bid System from eligible Professional Agencies / Service Providers for Providing Manpower Services on Outsourcing Basis. The eligibility for participating in the tender and other details are given in the University website www.unimadras.ac.in under the 'Tenders' column. Last date for submission of Tender is 21.08.2023 at 03.30 PM.

MAHARANCO

NOTICE INVITING TENDER CPD/17 (AMEND.) I - 2023-24
The Date and Time of Submission and Opening of Bids (SRM) is Extended as follows:
Tender No. 6 Description of Material Extended Date & Time (SRM) for Submission & Opening of Tender
SPT-0504/0723 [RFX No. 50060011293] 24.08.2023
Procurement of 25 MVA, 200/230KV (2 Nos) and 50MVA, 220/230KV (2 Nos) Power Transformers along with New Unshrouded High Side Augmentation Scheme under Aurangabad & Nagarjuna Zone

FORM A PUBLIC ANNOUNCEMENT

Under Registration of the Companies and Securities Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
FOR THE ATTENTION OF THE CREDITORS OF THREE LEAF FOODS PRIVATE LIMITED

- Name of corporate debtor: Three Leaf Foods Private Limited
- Date of incorporation of corporate debtor: 15th November 2003
- Address of the registered office and principal place of business: Registrar of Companies - Mumbai (Incorporated / registered)
- Corporate Identity No. / Limited liability identification No. of corporate debtor: UIN-0604002000300000
- Address of the registered office and principal place of business: 100, No. Old, First Floor, Tapesra, D. S. Road, Aurangabad, Aurangabad District - 431002
- Insolvency commencement date in accordance with Section 109 of the Insolvency and Bankruptcy Code, 2016: 18th August 2024
- Estimated date of closure of insolvency resolution process: 31st August 2024
- Name and registration number of the insolvency resolution professional: Name: Pratiksha Menon, ICAEW No. 191334, FICSI No. 2316
- Address and e-mail of the insolvency resolution professional: Address: 306, 3rd Floor, Anand, Aruna 2, G. Road, P. W. Chowk, Mumbai, India. Email: pratiksha@pratiksha.com
- Address and e-mail of the insolvency resolution professional as represented with the brand: Address: 306, 3rd Floor, Anand, Aruna 2, G. Road, P. W. Chowk, Mumbai, India. Email: pratiksha@pratiksha.com
- Address and e-mail of the insolvency resolution professional as represented with the brand: Address: 306, 3rd Floor, Anand, Aruna 2, G. Road, P. W. Chowk, Mumbai, India. Email: pratiksha@pratiksha.com
- Last date for submission of claims: 01st September 2023
- Class of creditors: All classes of creditors
- Name of insolvency resolution professional: Pratiksha Menon, ICAEW No. 191334, FICSI No. 2316
- Address and e-mail of the insolvency resolution professional: Address: 306, 3rd Floor, Anand, Aruna 2, G. Road, P. W. Chowk, Mumbai, India. Email: pratiksha@pratiksha.com

Notice is hereby given that the National Company Law Tribunal has passed the order of commencement of a corporate insolvency resolution process of the Three Leaf Foods Private Limited on 18th August 2023. The creditors of the Three Leaf Foods Private Limited, are hereby called upon to submit their claims with proof on or before 01st September 2023 from the appointment of the insolvency resolution professional in the manner mentioned in the address mentioned in the notice.

ADV. DINESH N. KAKADE
B.L. No. 48, 1st Sector, First Floor, Okda, Aurangabad - 3. Mobile No. 9823122293
Aurangabad - 4. Date: 23/08/2023

GOVERNMENT OF MAHARASHTRA

EGS (Works) DIVISION, AHMEDNAGAR
Address: - Bandhankar Bhawan, Nagar - Aurangabad Road, Ahmednagar
Phone/Fax No. 0241-242238 E-mail: egsahmadnagar@maharashtra.gov.in

E-TENDER NOTICE No. 26 for 2023-2024

- Construction of Paving Block/Road/Gutter in Gaothan Backward Area, at Nimbhar, Tal. Nivessa, Dist. Ahmednagar.
- Construction of Sewerage/Block/Road in Gaothan Backward Area at Nandavde Wasti, Landavde, Tal. Nivessa, Dist. Ahmednagar.
- Construction of Paving Block/Road in Gaothan Backward Area, at Chinchga, Tal. Nivessa, Dist. Ahmednagar.
- Construction of Paving Block/Road/Gutter in New Gaothan Area, at Nimbhar, Tal. Nivessa, Dist. Ahmednagar.
- Construction of Sewerage/Block/Road in Gaothan Backward Area, at Bhilgaon, Tal. Nivessa, Dist. Ahmednagar.
- Construction of Paving Block/Road in New Purigaoon Backward Area, at New Purigaoon, Tal. Nivessa, Dist. Ahmednagar.
- Construction of Paving Block/Gutter work in Kalkavadi Backward Area, at Mulgundga, Tal. Nivessa, Dist. Ahmednagar.
- Construction of Paving Block/Road/Gutter in Lakavali, at Morje Chirohe, Tal. Nivessa, Dist. Ahmednagar.
- Construction of road for Kanole Backward Wasti at Vitapur, Tal. Nivessa, Dist. Ahmednagar.
- Construction of WaterSupply Facility Paving Block/Road/Gutter in Gaothan Area, at Chinchga, Tal. Nivessa, Dist. Ahmednagar.
- Construction of Paving Block/Road/Gutter in Gaothan Area, at Shringgaon, Tal. Nivessa, Dist. Ahmednagar.

E-Tender Available period - Date 21/08/2023 to Date: 28/08/2023
File Bid Meeting - Nil
Opening E-Tender - Date: 30/08/2023
The details of works are provided in the website as below
www.mahar.gov.in
1. mahar.gov.in
2. If tender is above schedule can be seen on above website
3. On Notice Board in the office of Executive Engineer, E.G.S.(Works) Division Ahmednagar, Dist. Ahmednagar
No. A/B/C/D: 1646 of 2023
Office of Executive Engineer, E.G.S.(Works) Division Ahmednagar, Dist. Ahmednagar

Uttarakhand Public Financial Management Strengthening Project
1st Phase Course, West Police Line Dehradun Post 248001, Uttarakhand
Tel: +91-1351-272321 (P) 09111111111 Email: uflm@uflm.gov.in

REQUEST FOR EXPRESSION OF INTEREST
(Application for Individual Consultants and Service Providers for DCMC)
Uttarakhand Public Financial Management Strengthening Project (UPFM) has published the advertisement dated 06/08/2023 and Terms and Conditions for inviting the Application from individual consultants for the various POs. The list of a summary of positions is provided in the table below:-

Individual Consultant	Center date and time for submission	Extended date and time for submission
Application for the following individual Consultants and Service Providers are invited by Call and Cost Management Unit (DCMC) in the Department of Public Finance & Accounts, Government of Uttarakhand	10th Aug 11:00 AM to 11:30 AM	20th Aug 11:30 AM to 12:00 PM

More details regarding tenders are available on www.uttarakhand.gov.in under the 'Tenders' column.

IndianOil
CIN-423201(MH)1959GIC11398

Marketing Division Maharashtra State Office

NOTICE FOR APPOINTMENT OF NDE (NON-DOMESTIC NON EXEMPTED) LPG RETAILER
IndianOil Corporation Limited (IOCL) proposes to appoint exclusive NDE LPG Retailers for marketing Non Domestic Packed LPG to commercial and industrial users at the locations specified below:

Category of locations: Open Type of Market: Ruralban

Sr. No.	Name of Location	District	Area of Operation
1	Snarj	Nashik	Nashik District
2	Jalgan	Jalgan	Jalgan District
3	Latur	Latur	Latur & Beed District
4	Nanded	Nanded	Nanded District
5	Nashik	Nashik	Nashik District
6	Aurangabad	Aurangabad	Aurangabad District
7	Dhule	Dhule	Dhule District
8	Yavatpur	Nashik	Nashik District
9	Chandrapur	Chandrapur	Chandrapur District
10	Amravati	Amravati	Amravati District
11	Nagpur	Nagpur	Nagpur City and adjoining areas within 15 km
12	Mumbai (From Wadala-East to Anthe Hill)	Mumbai	Mumbai City and adjoining areas within 15 km
13	Kohapur	Kohapur	Kohapur City and adjoining areas within 15 km
14	Palghar	Palghar	Palghar City and adjoining areas within 15 km
15	Parner	Rajgad	Parner City and adjoining areas within 15km
16	Bhivandi	Thane	Bhivandi City and adjoining areas within 15 km
17	Pimpri-Chinchwad	Pune	Pimpri-Chinchwad City and adjoining areas within 15 km
18	Ahmednagar	Ahmednagar	Ahmednagar city and adjoining areas within 15 km
19	Ratnagiri	Ratnagiri	Ratnagiri City and adjoining areas within 15 km
20	Mumbai Suburban	Mumbai	Mumbai Suburban and adjoining areas within 15 km
21	Virar-Vasai	Palghar	Virar-Vasai and adjoining areas within 15 km
22	Khopoli	Rajgad	Khopoli and adjoining areas within 15 km
23	Thane	Thane	Thane City and adjoining areas within 15 km
24	Navi Mumbai	Thane	Navi Mumbai and adjoining areas within 15 km
25	Grohnrud Road	Thane	Grohnrud Road and adjoining areas within 15 km
26	Mira and Bhayander	Thane	Mira Road and Bhayander and adjoining areas within 15 km
27	Saangi	Saangi	Saangi City and adjoining areas within 15 km
28	Solapur	Solapur	Solapur City and adjoining areas within 15 km
29	Pune City	Pune	Pune City and adjoining areas within 15 km
30	Talgan District	Pune	Talgan District and adjoining areas within 15 km
31	Marunji	Pune	Marunji and adjoining areas within 15 km

DETAILS OF ELIGIBILITY AND SELECTION:- Detailed guidelines with Eligibility/Evaluation criteria for selection and application format are available on IOCL's website www.iocl.com and can be downloaded or can also be collected personally from the addresses mentioned below:

For location at Sr.No.1 to 8
Divisional LPG Sales Head, Indian Oil Corporation Ltd. (M.D.)
Divisional Divisional Office, Aapsh Tower, Behind Baba Petrol Pump, Mehaur Chowk, Bus Stand Road, Aurangabad - 431001.
Tel No. 0240-257127 / 23

For location at Sr.No. 9 to 11
Divisional LPG Sales Head, Indian Oil Corporation Ltd. (M.D.)
Divisional Divisional Office, 1st Floor, Akshara Busstop, 26, Centre Bazar Road, Ramdaspet, Nagpur - 440 010.
Tel No. 0712-2437106 / 2446610

For location at Sr.No. 12 to 31
Divisional LPG Sales Head, Indian Oil Corporation Ltd. (M.D.)
Divisional Divisional Office, 2nd Floor, BNPL Telephone Exchange Building, Opp. Pune Golf Course, Airport Road, Yerwade, Pune-411 000
Tel No. 020-26681429 / 26

Application should be submitted along with non-refundable application fee of ₹5000/- (Rupees Five Thousand only) in the form of Demand Draft in favour of Indian Oil Corporation Limited payable at Aurangabad for locations Sr.No. 1 to 8, payable at Nagpur for locations Sr.No. 9 to 11 and payable at Pune for locations Sr.No. 12 to 31. Application form, complete in all respects should reach our above mentioned addresses before 1700 hrs on 19.08.2023.

The Non-Domestic Retailer so selected will be exclusively for marketing of Non-Domestic packed LPG cylinders only and will not be allowed to enrol domestic LPG customers.

The selected candidate before being issued the Letter of Appointment (LOA) will have to deposit interest free refundable security deposit of 75 Lacs (Rupees Five Lacs only) with Indian Oil Corporation Limited.

This is a business proposal and does not guarantee any job or assured returns or profits.

IOCL reserves the right to cancel/withdraw this advertisement or extend the due date at its sole discretion without assigning any reason.

A meeting of interested applicants for locations Sr.No.1 to 8 will be held at Aurangabad Indian Divisional Office, for locations Sr.No. 9 to 11 at Nagpur Indian Divisional Office and for locations Sr.No. 12 to 31 at Pune Indian Divisional Office (Addresses given above) on 09.09.2023 between 02.00 pm to 04.00 pm to explain the guidelines for filling application forms correctly, supporting documents required, qualifying criteria etc. and also to clarify doubts, if any.

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Application should be submitted along with non-refundable application fee of ₹5000/- (Rupees Five Thousand only) in the form of Demand Draft in favour of Indian Oil Corporation Limited payable at Aurangabad for locations Sr.No. 1 to 8, payable at Nagpur for locations Sr.No. 9 to 11 and payable at Pune for locations Sr.No. 12 to 31. Application form, complete in all respects should reach our above mentioned addresses before 1700 hrs on 19.08.2023.

The Non-Domestic Retailer so selected will be exclusively for marketing of Non-Domestic packed LPG cylinders only and will not be allowed to enrol domestic LPG customers.

The selected candidate before being issued the Letter of Appointment (LOA) will have to deposit interest free refundable security deposit of 75 Lacs (Rupees Five Lacs only) with Indian Oil Corporation Limited.

This is a business proposal and does not guarantee any job or assured returns or profits.

IOCL reserves the right to cancel/withdraw this advertisement or extend the due date at its sole discretion without assigning any reason.

A meeting of interested applicants for locations Sr.No.1 to 8 will be held at Aurangabad Indian Divisional Office, for locations Sr.No. 9 to 11 at Nagpur Indian Divisional Office and for locations Sr.No. 12 to 31 at Pune Indian Divisional Office (Addresses given above) on 09.09.2023 between 02.00 pm to 04.00 pm to explain the guidelines for filling application forms correctly, supporting documents required, qualifying criteria etc. and also to clarify doubts, if any.

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Bank of Maharashtra
Punjab Plaza, Ganesha Nagar, Latur,
Phone: (0240) 246100, 246171, 246581
E-Mail: grmrc@bankofmaharashtra.co.in
Head Office: Loknagar, 101, Shivajinagar, Pune-0

E-Auction Sale notice for sale of immovable properties, Ayazpur - M-1

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9(6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Bank of Maharashtra, the Physical Possession of which has been taken by the Authorized Officer of Bank of Maharashtra, will be sold on the basis of "As is Where is", "As is What is", and "Whichever There is" on 26/08/2023 at 11:00 AM to 9:30 PM by way of e-auction on the Bank of Maharashtra (as mentioned in the table). Details of Borrowers and guarantors, amount due, Short description of the immovable property and encumbrances known thereon, Possession Title, Reserve Price and the Earnest Money Deposit are also given as under:

Sr. No.	Name of borrower / Name of Guarantor & Concerned Branch	Dues for Recovery (L+I+PA+ES) Plus their interest cost, Exp. etc.	Short Description of Immovable Property with known Encumbrances	Possession Title	Reserve Price & Earnest Money Deposit
1	Borrower: M/s. Tani Agro Agency, Pimpri, Maharashtra. Mr. Arun Nagnath Phulbhoysne Guarantor: Mr. Manoj Nagnath Phulbhoysne Mr. Dayanand Maruti Chavhan (Bt. Latur Main 36) A/C No. 6040011641	LB Rs. 2,15,43,170/- TAI & PI Rs. 17,67,471/- Total: Rs. 2,36,10,641/- plus further interest cost, exp. etc.	Residential Plot situated at Sr. No. 13/14/1, Plot No. 19, Locality No. R-9-15/44/6A/20/1 Old (60474053), Bhadwas Nagar, LIC Colony, Shamla Raja Chowk, Latur, Tal. Dist. Latur - 435512 addressing 234.57 Sq. Mtr. Bounded as: East : 40 Ft wide Road North : 16 Ft wide Road South : 40 Ft wide Road Property owned by Mr. Arun Nagnath Phulbhoysne (Registered as per BCR-10)	Physical	Reserve Price: Rs. 73,22,200/- EMD: Rs. 7,32,220/-

Date & Time of Inspection of Property on: 16.08.2023 between 11:00 AM to 02:00 PM. Last date & Time for submission of Bid/Deposit of EMD and proof : 15.08.2023 upto 05:00 PM.

Bidder will have to login on the website <https://www.bankofmaharashtra.in/propale> as Registration of the Bidders is essential with the website. Bidders to upload complete KYC documents. Please note that verification of KYC documents takes minimum four days. Hence Bidders are advised to register advance to avoid any mishap.

For detailed terms and conditions of the sale, please refer to the link <https://www.mahabank.com/auction/home/propale/index.jsp> bankofmaharashtra.in/propale as provided in the Bank's website and also on E-bidkary portal www.ebid.in.

The Bank reserves the right to postpone/defer/cancel this e-auction in any situation without prior intimation.

ADV. DINESH N. KAKADE
B.L. No. 48, 1st Sector, First Floor, Okda, Aurangabad - 3. Mobile No. 9823122293
Aurangabad - 4. Date: 23/08/2023

CHENNAI METROPOLITAN WATER SUPPLY AND SEWERAGE BOARD
NO. 1, PUMPING STATION ROAD, CHINTAPALLETTI CHENNAI - 600026

NOTICE INVITING TENDER THROUGH E-TENDER NATIONAL COMPETITIVE BIDDING

Bids are invited from the eligible bidders for the following work in Public Private Partnership (PPP) mode in single stage two cover bids submission, conforming to Tamil Nadu Transparency in Tenders (Public Private Partnership Procurement) Rules, 2012 and the Tamil Nadu Transparency in Tenders Act, 1999 and Rules 2003.

Sr. No.	Name of work and Tender No.	Bid closing date	Pre bid meeting date	e-Bid Submission closing date	e-Bid Opening Date
1	Selection of Agency for the Partnership of Arunachal under Hybrid Annuity Model (HAM) through Public-Private Partnership mode in Design, Build, Finance, Operate and Transfer basis. CN/2023/PPP/1551/2023-24	28.08.2023	01.09.2023	30.11.2023	On 01/12/2023